

IN THE INCOME TAX APPELLATE TRIBUNAL
PANAJI BENCH, PANAJI
AT PUNE – VIRTUAL COURT

BEFORE SHRI R.S. SYAL, VICE PRESIDENT AND
SHRI S.S.VISWANETHRA RAVI, JUDICIAL MEMBER

आयकर अपील सं. / ITA Nos.382 & 383/PAN/2018

निर्धारण वर्ष / Assessment Years : 2010-11 & 2013-14

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|---|-----|-----------------------------|
| Shri Kumail Razak Bhavanagari, Opp. NCC Course Road, Belagavi PAN : AEWPB8174Q | Vs. | ITO, Ward-2(2), Belagavi |
| Appellant | | Respondent |

Assessee by Shri Omkar Godbole
Revenue by Shri Prabhat Jha
Date of hearing 22-07-2021
Date of pronouncement 22-07-2021

आदेश / ORDER

These 2 appeals by the assessee arise out of the separate orders dated 21-06-2018 passed by the CIT(A)-Belagavi in relation to the assessment years 2010-11 & 2013-14.

2. Before us, the assessee has filed letters dated 07-04-2021 seeking withdrawal of the appeals. The relevant contents of such letters (except appeal particulars) reads as under:

“With reference to above mentioned subject, I wish to withdraw my appeal on account of approval of my application under Vivad Se Vishwas Scheme 2020 for AY 2010-11 by the Designated Authority.

I am enclosing herewith copy of Form 3 issued by the Designated Authority dated 10-02-2021.

Kindly request your Honour to pass an order allowing me to withdraw aforesaid appeal.”

3. The Id. DR did not raise any objection to the withdrawal of the appeals filed by the assessee. As such, the assessee is permitted to withdraw the appeals.

4. In the result, the appeals are dismissed as 'withdrawn'.

Order pronounced in the Open Court on 22nd July, 2021.

Sd/-
(S.S.VISWANETHRA RAVI)
JUDICIAL MEMBER

Sd/-
(R.S.SYAL)
VICE PRESIDENT

पुणे Pune; दिनांक Dated : 22nd July, 2021
सतीश/GCVSR

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order is forwarded to:

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. The CIT(A), Belagavi
4. The Pr. CIT, Belagavi
5. DR, ITAT, Panaji Bench, Panaji
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune

| | | Date | |
|-----|--|------------|-------|
| 1. | Draft dictated on | 22-07-2021 | Sr.PS |
| 2. | Draft placed before author | 22-07-2021 | Sr.PS |
| 3. | Draft proposed & placed before the second member | | JM |
| 4. | Draft discussed/approved by Second Member. | | JM |
| 5. | Approved Draft comes to the Sr.PS/PS | | Sr.PS |
| 6. | Kept for pronouncement on | | Sr.PS |
| 7. | Date of uploading order | | Sr.PS |
| 8. | File sent to the Bench Clerk | | Sr.PS |
| 9. | Date on which file goes to the Head Clerk | | |
| 10. | Date on which file goes to the A.R. | | |
| 11. | Date of dispatch of Order. | | |